

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 17502/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

PREM NARAYAN MISHRA

Respondent(s)

(IA No.91909/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.91910/2019-EXEMPTION FROM FILING O.T.)

Date : 16-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harish Pandey, AOR

For Respondent(s)

Mr. Lagnesh Mishra, Adv.
Mr. Parikshit P. Angadi, Adv.
Kisalaya Shukla, Adv.
Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar